

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

C.P No. 46/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: All Arch India Pvt. Ltd.  
V/s  
S S Facades Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**  
**CP 46/I & BP/NCLT/MB/MAH/2017**

The Operational Creditor having not filed all the documents, the  
Operational Creditor is hereby directed to file all the documents on 12.6.2017.

Sd/-  
**V. NALLASENAPATHY**  
MEMBER (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
MEMBER (Judicial)